



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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March 03, 2009

**Certificate of Registration of M/s. Kasturi Leasing & Financial Services Ltd. -  
Cancelled**

The Reserve Bank of India has on February 05, 2009 cancelled the certificate of registration granted to M/s. Kasturi Leasing & Financial Services Ltd. having its registered office at New Market, Nautanwa, Maharajganj (U.P.) for carrying on the business of a non-banking financial institution as the company has voluntarily exited from the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Press Release: 2008-2009/1417**

**Ajit Prasad**  
Manager